

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 182 of 2012, 183 of 2012 & 158 of 2012**

**Dated : 31<sup>st</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ... Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur**  
**Mr. Vishal Anand**  
**Mr. Gaurav Dudeja**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with**  
**Mr. Arijit Maitra and**  
**Ms. Richa Bharadwaja for R-11**

**ORDER**

Post the matter for further hearing on **18.07.2013 at 2.30**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

sm/mk